

Centres (STC), (iii) Special Area Games (SAG) and (iv) Centre of Excellence (COX) for youth including girls.

(b) Funds are not allocated district-wise.

(c) Government of India alongwith Sports Authority of India and State Governments are implementing these schemes.

(d) The total number of women sportspersons from the North-East region benefited under various schemes during the last three financial years is 4415 (Four thousand four hundred and fifteen).

India's bid for 2016 Olympics

78. SHRI K. RAMA MOHANA RAO:
SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Indian Olympic Association has unanimously decided to bid for the 2016 Olympic Games in India;

(b) if so, how the stadia and other infrastructure that have been developed for the first Afro-Asian Games and the Commonwealth Games will help to conduct the Olympics;

(c) whether India have started mustering support of other countries to win 2016 Olympics for India; and

(d) if so, the details thereof?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) Yes, Sir. The Indian Olympic Association (IOA) in its Annual General Meeting held on 11th January, 2004 has decided to bid for the 2016 Olympic Games in Delhi.

(b) If Olympic Games, 2016 are allotted to Delhi the existing infrastructure will help in organizing some of the events. However, these would require substantial addition and upgradation.

(c) and (d) No decision has been taken by the Government yet to support the bid of the I.O.A.